

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:123
ANSWERED ON:01.08.2011
SPEED BREAKERS
Gandhi Shri Feroze Varun

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the speed-breakers have been installed as per the standards of the Indian Road Congress (IRC);
- (b) if so, the details thereof, State-wise and if not, the reasons therefor;
- (c) whether any action has been taken against engineers who sanctioned faulty speed-breakers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) & (b) As per the extant policy guidelines of the Ministry, construction of speed breakers are not allowed on National Highways as these defeat the basic objective of providing an obstruction free high speed facility, apart from being a safety hazard. However provision of properly designed rumble strips are recommended at places like approaches to sharp curves, on level crossings, congested or accident prone sections etc. where control of speed on National Highways is unavoidable.

(c) to (e) Do not arise.